

Annexure – 7

Name of the corporate debtor: DCOM Systems Limited; Date of commencement of CIRP: 17/01/2024; List of creditors as on: 30/03/2024

List of operational creditors (Government dues)

Sr. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be	Amount of claim not admitted	Amount of claim under verification	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security	Amount covered by guarantee	Whether related party?					% of voting share in CoC, if
1	Employees Provident Fund organisation		01-02-2024	30,240.00	30,240.00	-	-	-	No	-	-	-	-	-
2	State Tax (VAT)		15-03-2024	1,36,94,875.89	1,35,22,014.35	-	-	-	No	-	-	-	-	1,72,861.54
Total				1,37,25,115.89	1,35,52,254.35	-	-	-	-	-	-	-	-	1,72,861.54

(Amount in ₹)

Remarks, if any
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